

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 166/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.12.2017**

NAME OF THE COMPANY: Jagdish Data Systems Pvt. Ltd.

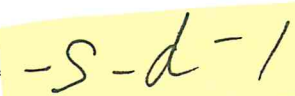
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. N.K. Jha, CA Mr. Pramod Kumar, Advocate Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department with Ms. Easha Kadian			
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ORDER

Fresh notice be issued to the ROC returnable on 17th January, 2018.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**